EXTENSION OF LAST DATE FOR

SUBMISSION OF EXPRESSION OF INTEREST (EOI) FOR SUPREME BEST VALUE KOLHAPUR (SHIROLI) SANGLI TOLLWAYS PRIVATE LIMITED (CIN: U45400MH2010PTC210311)

In continuation of Form published on 20.10.2026, this is to inform all stakeholders and prospective resolution applicants that the last date for submission of the Expression of Interest (EOI) for M/S **Supreme Best Value Kolhapur (Shiroli) Sangli Tollways Private Limited** has been **extended till 11th November, 2026**.

Accordingly, the revised dates for subsequent stages of the process are as under:

Activity	Revised Date
Submission of EOI by PRA	11-11-2026
Issue of Provisional List of PRA	16-11-2026
Submission of Objections by PRA, if any	21-11-2026
Issue of Final List of PRA	23-11-2026
Issue of IM, RFRP	23-11-2026
Last Date for Receipt of Resolution Plans	23-12-2026

All other terms, conditions, and eligibility criteria remain unchanged. The PRAs who have already submitted their EOI are not required to resubmit the same. For further details, please write to: supremebestvalue.cirp@gmail.com

-/ sd
Rajesh Jhunjhunwala
Resolution Professional
IBBI/IPA-003/IP-N00457-C01/2017-2018/11102
AFA valid till 31-12-2027
A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada,
Mumbai City, Maharashtra –400 049.

Date : 04-11-2026
Place : Mumbai